

115. Shahjahanpur Kshetriya Gramin Bank, Shahjahanpur. [Placed in Library. See No. LT-3005/86]

116. Vindhyavasini Gramin Bank, Mirzapur. [Placed in Library. See No. LT-3006/86]

117. Saryu Gramin Bank, Lakhimpur-Kheri. [Placed in Library. See No. LT-3007/86]

118. Jamuna Gramin Bank, Agra. [Placed in Library. See No. LT-3008/86]

119. Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar. [Placed in Library. See No. LT-3009/86]

120. Ganga Yamuna Gramin Bank, Dehradun. [Placed in Library. See No. LT-3010/86]

121. Gaur Gramin Bank, Malda. [Placed in Library. See No. LT-3011/86]

122. Mallabhum Gramin Bank, Bankura. [Placed in Library. See No. LT-3012/86]

123. Mayurakshi Gramin Bank, Birbhum. [Placed in Library. See No. LT-3013/86]

124. Uttarbanga Kshetriya Gramin Bank, Coochbehar. [Placed in Library. See No. LT-3014/86]

125. Bardhaman Gramin Bank, Burdwan. [Placed in Library. See No. LT-3015/86]

126. Murshidabad Gramin Bank, Berhampore. [Placed in Library. See No. LT-3016/86]

127. Junagarh-Amreli Gramin Bank Junagadh. [Placed in Library. See No. LT-3017/86]

I. Report and Accounts (for the year ended the 31st December, 1984) of the Gopalganj Kshetriya Gramin Bank, Jhansi, and related paper.

II. Report and Accounts (for the year ended the 31st December, 1984) of the Rani Lakshmi Bai Kshetriya Gramin Bank, Jhansi, and related paper.

SHRI B. K. GADHVI: Sir, I also beg to lay a copy each (in English and Hindi) of the following papers:—

I. Fourth Annual Report and Accounts of the Gopalganj Kshetriya Gramin Bank, Gopalganj, for the year ended the 31st December, 1984, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-3024/86]

II: Annual Report and Accounts of the Rani Lakshmi Bai Kshetriya Gramin Bank, Jhansi, for the year ended the 31st December, 1984, together with the Auditors' Report on the Accounts. [Placed in Library. See No. LT-2890/86]

Notifications of the Ministry of (Finance (Department of Revenue)

SHRI B. K. GADHVI: Sir, I also beg to lay a copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue) under section 159 of the Customs Act, 1962 together with explanatory Memoranda on the Notifications:—

(i) G.S.R. No. 991(E), dated the 30th July, 1986, extending validity of Notification No. 241-Customs, dated the 1st August, 1985, relating to Customs duty on dead burnt magnesite, till the 30th November, 1986.

(ii) G.S.R. No. 994(E), dated the 31st July, 1986, laying down the revised rate of exchange for conversion of Swiss Francs into Indian currency or *vice-versa*, in supersession of Notification No. 374-Customs G.S.R. No. 917(E), dated the 27th June, 1986.

(iii) G.S.R. No. 996(E), dated the 4th August, 1986, amending Notification No. 262-Customs dated